

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 76 of 2014 &
IA No. 146 of 2014**

Dated : 28th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Power Corporation Ltd. Appellant(s)
Versus
Talwandi Saho Power Ltd. & Anr. Respondent (s)**

**Counsel for the Appellant (s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Sakesh Kumar for R.2
Ms. Shikha Ohri for R.1**

ORDER

The learned counsel for the Respondent seeks some time to file the Reply to I.A. Accordingly, she is directed to file the same on or before 09.05.2014 after serving copy on the other side.

Post the I.A. No. 146 of 2014 for hearing on **09.05.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js

